Declaration or Assets and Liabilities



Year-2022-23

son/daughter/wife Late Devendra aged 40 Years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Library Attendant (Bihar Legislative Assembly) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

Sanjeev

Kumar

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Shobha Kumari	Dependant-1 Sandhya Roy (Daughter)	Dependant- 2	Dependant -3
(i)	Cash	5000/-	6000/-		-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Saving A/c Rs40000/- P.N.B. Saving A/c- Rs-5000/-	B.O.I. Saving A/c Rs26000/-	Suknya Samtidhi A/c. in S.B.I. Rs1000/- Monthly		
(iii)	Bonds, Debentures and shares in Companies	Sbi Blue chip fund- 2000/- Monthly	-	-		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic Policies- 1. 2.5 Lac 2. Pli- 5 Lac	Lic Policies- Rs-2.5 Lac	-	-	
(v)	Motor Vehicles (details of make, etc.)		-	- ~	-	
(vi)	Jewellery (give details of weight and value)	Gold-30 gram	Gold-100 gram Silver-500 gram	Gold-20 gram Silver-100 gram	-	
(vii)	Other assets, such as values of claims / interests	Home applainces- Rs. 60000/-	-	-	-	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

History 11 07/02/23

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

Note: Properties in joint ownership indicating the extent of joint ownership will

SI. No	Description	Self	Spouse name (s) Shobha Kumari	Dependan-1 Sandhya Roy (Daughter)	Dependant-2	Dependat-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-		-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Mahuli, 2.296 Decimal	-	<u>-</u>	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	- -	•	-
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	<u>-</u>	-	-
(1)	Other (such as interest in property)	Share in Ancestral	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Personal Loan in Sbi Bihar Vidhan Mandal	8, 40,000/-
	(ii) Loans from financial institutions	-	_
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	•	•
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	_

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	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters) (f) Other dues, if any	-	-
(b)		-	-
(0)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Pan NOBOXPK7233M	<u>-</u>
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	- W	_
	(iv) Property Tax	_	

C Personal Detail GPF/CPF/PRAN No. PTS/BLA-1335 Gender (M/F) M Date of Birth 0 4 (DD/MM/YYYY) 8 Class/Group (A/B/C)C Cadre BIHAR LEGISLATIVE ASSEMBLY (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: San Jeer Kumer

Name of Employee: SANJEEV KUMAR

Designation: LIBRARY ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Place: PATNA

Date: - 07/01/2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.